

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA No.2115/2017

This the 21st day of August, 2017

**Hon'ble Shri Justice Permod Kohli, Chairman
Hon'ble Shri K N Shrivastava, Member(A)**

Dr. Kanika Chauhan
D/o Sh. Ishwar Singh Chauhan
Aged about 41 years, J3/63, DDA Flats
Alaknanda Kalkaji, New Delhi-110 019
Post Applied for: Specialist Grade-III
Assistant Professor(Anesthesia), Ministry of Health
And Family Welfare, Government of India (MoHFW, GOI)
Group 'A'.Applicant

(Through Advocate: Shri Aditya Dewan)

Versus

1. Union Public Service Commission
Through the Chairman, Dholpur House
Shahjan Road, New Delhi-110069.
2. Ministry of Health and Family Welfare
Government of India, Through the Secretary
A Wing, Norman Bhawan
Maulana Azad Road, New Delhi-110011.
3. Medical Council of India though the Chairman
Sector 8, Pocket-14, Phase-I
Dwarka, New Delhi, Delhi-110077.Respondents

(Through Advocates: Shri Hanu Bhaskar and Shri R.V. Sinha)

Order (oral)

Justice Permod Kohli, Chairman

Learned counsel for the applicant seeks to withdraw this
Original Application. Dismissed as withdrawn.

**(K N Shrivastava)
Member(A)**

**(Justice Permod Kohli)
Chairman**

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